

(b) Out of 261 cases, investigation in respect of 187 cases have been finalised and cases lodged in the Courts.

[English]

Constitution of State/Regional/District level Advisory Councils in J & K

422. SHRI JANAK RAJ GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any plan to constitute State level, Regional level and district level Advisory Councils in the State of Jammu and Kashmir; and

(b) if so, the steps taken by the Government so far in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER AND STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): (a) and (b). State Government is considering setting up of non-official advisory bodies at various levels. State Government have been requested to send details in this regard.

Recognition of Jammu as Winter Capital of J & K

423. SHRI JANAK RAJ GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government recognise Jammu as a winter capital of the State of Jammu & Kashmir;

(b) if so, whether it is existing as such in the records of the Government; and

(c) if so, when it was notified as the winter capital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER AND STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). The headquarters of the Govt. of Jammu and Kashmir is not a matter requiring recognition by the Union. The questions do not arise.

Migration from Pakistan

424. SHRI JANAK RAJ GUPTA: Will the PRIME MINISTER be pleased to state:

(a) the number of refugees who migrated from West Pakistan during the year 1947-48 at the time of partition of united India and settled in the border areas of Jammu province in Jammu and Kashmir State; and

(b) the relief and help given to them by the State Government as well as the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER AND STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) With the partition of India in August 1947, about 47.40 lac persons migrated to India from the erstwhile West Pakistan, Statewise figures of settlement of these persons in various States in India are not available.

(b) The displaced persons from the erstwhile West Pakistan were provided immediate relief in the Shape of food, clothings and cash doles while they were in the camps. They were also provided medical and educational facilities in the relief camps. In addition, they were provided rehabilitation assistance in accordance with the prescribed scale. State Govt. have also provided residential plots and agricultural lands to eligible families.